

THE HIGH COURT OF MEGHALAYA
SHILLONG

ORDER

Dated Shillong, the 23rd May, 2022

No.HCM.II/35/2016-Estt./_____: With the approval of the Hon'ble the Chief Justice and in partial modification of this Registry's office order No.HCM.II/35/2016/1003 dated 30th March, 2022 the responsibilities and duties of the following officers of this Registry, w.e.f. the date of this order, is hereby re-allocated as follows:

Sl.No.	Officer	Duties & Responsibilities	Reporting Authority
1.	Asstt.Registrar-II	To perform duties in the Judicial Section as may be allocated.	Joint Registrar cum OSD/Deputy Registrar II
2.	Asstt.Registrar-IV	To perform duties in the Establishment Section including supervision and monitoring thereof and also to assist the Deputy Registrar in the Accounts Section.	Registrar(Administration)

The above officers shall join their duties with immediate effect.

Memo No. HCM.II/35/2016-Estt./ 1551 -A

REGISTRAR GENERAL
Dated Shillong, the 23rd May, 2022

Copy to :

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The Registrar (Judicial Service), High Court of Meghalaya, for favour of kind information.
5. The Joint Registrar (Listing)cumOSD to the Hon'ble the Chief Justice, High Court of Meghalaya, for favour of kind information.
6. The Officers concerned for information and necessary action.
- ✓ 7. The System Analyst, High Court of Meghalaya, Shillong for information and necessary action with a request to also upload the same in the Official Website.
8. Notice Board
9. Office File.


REGISTRAR GENERAL